

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016**

Dated: 7th December, 2017

**CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Azure Sunrise Pvt. Ltd. Appellant(s)
Vs.
Chamundeshwari Electricity Supply Corporation Ltd. & Anr. Respondent(s)**

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **10.01.2018**.

COURT MASTER